

and Nepal to prevent smuggling of third Country Goods from Nepal into India; re-export of Indian Goods to third Countries from Nepal and import into India of goods manufactured in Nepal out of raw materials imported from other countries; and

(b) if so, the results of the discussions and the estimated amounts of—

(i) the smuggling of third country goods from Nepal into India;

(ii) re-export of Indian goods to third countries from Nepal; and

(iii) import into India of goods manufactured in Nepal out of raw materials imported from other countries during the year 1967-68 ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir,

(b) The two delegations noted each other's views and agreed that measures should continue to be taken to prevent smuggling of third country goods from Nepal into India and deflection of trade. As regards import of goods manufactured in Nepal out of imported raw materials, it was agreed that the matter would be further discussed between the two government at an early date.

It is not possible to estimate precisely the amount of goods smuggled from Nepal into India or of goods of Indian origin re-exported by Nepal to third countries. Imports into India of goods manufactured in Nepal out of raw materials imported from third countries during 1967 and 1968 (upto September) are as follows :

1967	Rs. 2.2 crores
1968 (up to Sept.)	Rs. 2.73 crores.

ASSISTANCE TO STATES

185. SHRI HIMATSINGKA : Will the Minister of FINANCE be pleased to refer reply given to Unstarred Question No. 123 on the 22nd July, 1968 and state the specific schemes for which the additional aid given by Centre is to be appropriated in each State.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : A statement is laid on the Table of the House.

Statement

State	Project	Amount
		(Rs. in crores)
1. Andhra Pradesh	Nagarjunasagar	5.50
2. Bihar	Gandak Some High Level Canal	6.00 0.70
3. Haryana	Beas Unit II (Pong Dam)	0.51
4. Orissa	Mahanadi Delta	2.00
5. Punjab	Beas Unit II (Pong Dam)	0.77
6. Rajasthan	Rajasthan Canal Beas Unit II (Pong Dam)	3.50 2.72
7. Uttar Pradesh	Gandak	2.00
8. West Bengal	Kangsabati	1.30
TOTAL		25.00

SOCIAL WELFARE MINISTERS CONFERENCE

186. SHRI SIDDAYYA : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) the subjects discussed at the conference to Ministers in Charges of Social Welfare held in Delhi in the second week of October, 1968; and

(b) the decisions arrived at and the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE DR. (SHRIMATI) PHULRENU GUHA :

(a) A Statement indicating the agenda of the Conference is laid on the table of the House. [Placed in Library. See No. LT: 2035/68]

(b) The Conference was of an exploratory character and it was convened in order to have an exchange of views. No decisions, as such, were taken.

PANCH RIVER PROJECT

187. DR. A. G. SONAR : Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the progress made in the construction of Panch River Project;

(b) whether it is a fact that all the stages of Panch River Project have been completed; (c) if not, the reasons therefor, and

(d) the action being taken to complete all the stages of the project ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (c). The Panch Multi-purpose Project of Maharashtra and Madhya Pradesh has not yet been approved.

The hydro-electric portion of the project is proposed to be a joint venture of Madhya Pradesh and Maharashtra Governments and is to be executed by the Government of Maharashtra. The Government of Maharashtra has to get the concurrence of Madhya Pradesh Government to the planning and inter-State aspects of the project. The concurrence of the Government of Madhya Pradesh is awaited.

(d) Technical level discussions between the two State Governments are understood to be in progress.

The Kamtikheri weir (without gates) and baby canal are proposed to be taken up in advance as they supply cooling water to the Thermal Station which is under construction as part of this project. No inter-state aspects are involved in the work which is proposed to be taken up initially.

DONATION BY A DUTCH WOMAN FOR ANTI-LEPROSY WORK IN INDIA

188. SHRI HIMATSINGKA :
SHRI S. K. TAPURIAH :

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that red-tapism resulted in loss of Rs. 5.5 lakhs offered by a Dutch woman about 2 years ago for anti-leprosy work in India;

(b) if so, the circumstances in which all this happened and the steps which were taken to ensure that the money could be utilised for the purpose for which it was offered before the Dutch lady reportedly donated the money to the U.N.; and

(c) the steps proposed to be taken in future to avoid any delay with regard to

the appropriation of such offers for social work ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c). The Dutch lady had written to the Indian Embassy at the Hague offering to donate 1,70,000 guilders for the benefit of the Indian people. She sought the advice of the Embassy as to the organisation to which the money should be given. Several organisations were suggested to her and ultimately the Central Leprosy Teaching and Research Institute was selected. An enquiry was made on behalf of the lady whether aid would be preferred in cash or in the form of equipment. In consultation with the Director of the Central Leprosy Teaching and Research Institute it was proposed that an electron microscope should be acquired from Holland. Arrangements for purchasing this equipment and customs clearance were also made. The agents of the lady, however, did not agree the proposed acquisition of an electron microscope. Accordingly, alternative proposals for the acquisition of other equipment were made. This was also not agreed to on behalf of the lady. Thereafter a scheme for the survey, treatment and education of leprosy was drawn up in consultation with the Government of Andhra Pradesh and forwarded to the agents of the Dutch lady. It was learnt that the offer of donation had meanwhile been withdrawn. The matter was taken up with due despatch at different stages of the negotiations.

ELECTRICITY RATES IN STATES

189. SHRI GADILINGANA GOWD :
Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the rates of domestic, as well as industrial and agricultural consumption of power per unit in various States ;

(b) the reasons for variation in rates; and

(c) the steps taken by Government to bring down the variation ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) A statement giving the requisite